

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2945
ANSWERED ON:05.09.2007
RATIONALISATION OF TOLL TAX
Rao Shri Kavuru Samba Siva

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to collect toll tax on roads and bridges in perpetuity and continue with multiple taxation system even after the capital and interest on the road project is fully recovered;
- (b) if so, the details thereof; and
- (c) the steps taken for rationalization of toll tax for maintenance of roads after the road is transferred back to Public Works Department under BOT?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) Yes Sir.

(b) and (c) As per Section 11 of National Highways (Fee for the use of National Highways Section and Permanent Bridge Public Funded Project) Rules 1997, fee shall be collected in perpetuity.